

ITEM NO.14
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 959/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

JASPAL

Respondent(s)

Date : 17-06-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Mr. Himanshu Shekhar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from the High Court and Trial Court.

Issue D.O. letter again.

List again on 29.7.2020.

RAJIV KALRA
Registrar

HJ